

ablaze the dry hay causing about half the crop either completely burnt or damaged beyond use. Roughly the wheat crop burnt may be between 400-500 maunds alongwith about 600-700 maunds of "Bhoosa". An equal quantity was saved by the timely arrival of village people and the availability of water from the nearby tube-well. Approximately the loss is estimated at Rs. 20,000/-.

(c) The Delhi Administration has taken such a decision.

(d) The Municipal Corporation of Delhi has posted five fire fighting units at Mahrauli, Nangloi, Najafgarh, Bawana and Alipur.

Post Offices opened in Baroda and Karia, Gujarat

9616. SHRI NARENDRA SINGH MAHIDA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the new Post Offices, all categories opened from 1st April, 1967 to date in Baroda and Karia Districts of Gujarat ; and

(b) whether it is a fact that all the police stations in Baroda and Karia Districts of Gujarat would be connected by Telephones and if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (PROF. SHER SINGH) :

(a) Name of District New Post Offices, of all categories opened from 1st April, 1967 to 5-8-1970.

- (i) Baroda.....59
(ii) Karia.....44

(b) In Baroda district, out of 22 police stations, telephone facility is available at 6 stations. In Karia district, out of 30 police stations telephone facility is available

at 24 stations. The proposals to provide telephone facility at the remaining police stations in these two districts, can be considered in accordance with the existing policy of the department on receipt of demands. For the present, there is no proposal to provide telephone facility at any of the remaining police stations.

P & T Employees in Gujarat and provision for their Accommodation

9617. SHRI NARENDRA SINGH MAHIDA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the total number of postal employees in Gujarat ;

(b) the number of them who have been provided quarters ;

(c) whether Government grant allowance to those employees who have not been given quarters and if so, the nature and amount thereof ; and

(d) the measures being taken by Government to provide quarters to the remaining employees ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (PROF. SHER SINGH) :

(a) 1322.

(c) Yes in certain classes of stations. House Rent Allowance is given to the employees as indicated below :

Class of City	Pay per month	Rate of allowance
1	2	3
A and B. 1	below Rs. 100-	Rs. 15
	Rs. 100- to Rs. 300/-	15% of pay subject to a minimum of Rs. 20 and a Maximum of Rs. 300/-

1	2	3
B-2	Below Rs. 100 and above	10% of Pay subject to a minimum of Rs.15/- and a maximum of Rs. 300/-
C	Below Rs.620/- and above	7½% of pay subject to a minimum of Rs. 7.50. Amount by which pay falls short of Rs. 665/-.

In respect of staff working in non classified stations and to whom accommodation is not provided, no House Rent Allowance is admissible.

(d) Steps are being taken to construct staff quarters at important and big cities and an additional colony is under consideration for the Telephone District employees at Ahmedabad.

East German Government news agency money for Samachar Bharti

9618. SHRI MRITYUNJAY PRASAD :
SARI S. C. SAMANTA :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 7350 of 23rd April, 1970 and state :

(a) whether the East German Government News Agency is known as 'A.D.N.' ;

(b) whether the 'A.D.N.' is also giving Rs. 2,500 per month in addition to free news service to 'Samachar Bharti' a Government company ;

(c) what are the reasons for contradictory statements in the reply dated the 23rd April, 1970 with regard to 'A.D.N.' ; and

(d) whether the copies of the agreement between Samachar Bharti and Ceteka and Tanjung will be placed on the Table ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Yes, Sir,

(b) No, Sir,

(c) While there is an arrangement for mere exchange of news, free of charge with 'A.N.D.' by Samachar Bharati, there is no collaboration agreement which normally relate to financial transactions. As such there is no contradiction in the statement.

(d) It is not possible to place copies of various agreements between Indian agencies and the foreign and International agencies ; on the Table of the House as they are of confidential nature. The news agencies feel that the agreements being private transactions, it will not be proper to make them public documents.

Delivery of Ceteka Beaming without Authorisation

9619. SHRI MRITYUNJAY PRASAD : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether the OCS—P & T are receiving the delivering Ceteka beaming without proper authorisation ; and

(b) whether Czechoslovakia and Ceteka have protested against this piracy by an Indian Government Company in collusion with Department of Communications ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) and (b). Ceteka beamings are in the nature of multi address press broadcasts intended for reception by or on behalf of Interested Press/News Agencies abroad without formal authorisation. Reception of Ceteka press broadcasts is arranged by the Overseas Commu-